



The High Court of Kerala

014562

Kochi - 682 031
Dated 8.2.2019

Proceedings

High Court establishment- filling up of vacancies in the categories of Section Officer(H.G.)/Court Officer(H.G.) and Section Officer/Court Officer, High Court on temporary basis-orders issued.

- Read: 1. Writ Appeal No. 2166/2016 before this Honourable Court filed by Sri.B.Pradeep, Assistant Section Officer, High Court.
2. Rule 21 of the Kerala High Court Service Rules,2007.
3. High Court proceedings No.A6-7861/2017 dated 30.11.2018.
4. High Court proceedings No.A5-55277/2018 dated 8.1.2019.
5. High Court proceedings No.A5-77910/2018 dated 14.1.2019.
6. High Court proceedings No.A5-44403/2018(1) dated 16.1.2019
7. Representation dated 14.12.2018 submitted before the Honourable Chief Justice by Smt.Poornima M.M., Assistant Section Officer.

Order No.A5-91535/2017 (1)

The existing vacancies in the category of Section Officer(H.G.) / Court Officer(H.G.), High Court are filled up on temporary basis under the rule read (2) above as follows:

1. Smt.Lekshmy S., Section Officer/Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of Rs.40500-85000 w.e.f. 1.12.2018 F.N. vice Sri.Regis Mathew, Section Officer(H.G.)/Court Officer(H.G.) relieved on deputation as per the High Court proceedings read (3) above.

2. Smt.Chitra A., Section Officer/Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of Rs.40500-85000 w.e.f. 8.1.2019 F.N. vice Smt.Neena Ramachandran, Section Officer(H.G.)/ Court Officer(H.G.) appointed as Filing Scrutiny Officer on temporary basis as per the High Court proceedings read (4) above.

3. Smt.Jyotsna Sajan, Section Officer/Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of Rs.40500-85000 w.e.f. 14.1.2019 F.N. vice Sri.Sreehari G., Section Officer(H.G.)/Court Officer(H.G.) appointed as Accounts Officer as per the High Court proceedings read (5) above.

4. Smt.Radhakrishnan K.R., Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of Rs.40500-85000 w.e.f. 16.1.2019 F.N. vice Smt.Christeena P.X., Section Officer(H.G.)/Court Officer(H.G.) appointed as Filing Scrutiny Officer as per the High Court proceedings read (6) above.

5. Smt.Jeena Joseph, Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of Rs.40500-85000 w.e.f. 16.1.2019 F.N. vice Sri.M.Haleel, Section Officer(H.G.)/Court Officer(H.G.) appointed as Filing Scrutiny Officer as per the High Court proceedings read (6) above.

As there is no change of duty involved, the above mentioned officers need not take charge in the newly promoted post/ hand over charge of the post.

Consequent on the above promotions, the vacancies in the category of Section Officer/Court Officer are filled upon temporary basis under Rule read (2) above as follows, subject to the final decision on the representation read (7) above, put in by Smt.Poornima M.M., Assistant Section Officer:

6. Smt.Mariette Francis, Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200, vice Smt.Lekshmy S., (Sl.No.1) promoted as Section Officer(H.G.)/Court Officer(H.G) on temporary basis, as above. Smt.Mariette Francis will take charge as Section Officer/Court Officer from Sri.Rajeev R., Section Officer/Court Officer, High Court, forthwith.

7. Smt.Sujatha P., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200, vice Smt.Chitra A., (Sl.No.2) promoted as Section Officer(H.G.)/Court Officer(H.G) on temporary basis, as above. Smt.Sujatha P., will take charge as Section Officer/Court Officer from Smt.Rajani K.S., Section Officer(H.G.)/Court Officer(H.G), High Court, forthwith.

8. Sri.Sunil Kumar S., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 now on deputation as Assistant in the Kerala Administrative Tribunal, Thiruvananthapuram is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200, vice Smt.Jyotsna Sajan, (Sl.No.3) promoted as Section Officer(H.G.)/Court Officer(H.G) on temporary basis, as above. Sri.Sunil Kumar S., will take charge as Section Officer/Court Officer, High Court, on repatriation.

9. Sri.Sajil Kumar P.M., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200, vice Sri.Radhakrishnan K.R., (Sl.No.4) promoted as Section Officer(H.G.)/Court Officer(H.G) on temporary basis, as above. Sri.Sajil Kumar P.M., will take charge as Section Officer/Court Officer from Smt.Ajitha Devadas, Section Officer(H.G.)/Court Officer(H.G), High Court, forthwith.

10. Sri.Sajan M.Panicker, Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 now on deputation as Assistant in the Kerala Administrative Tribunal, Thiruvananthapuram is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200, vice Smt.Jeena Joseph, (Sl.No.5) promoted as Section Officer(H.G)/Court Officer(H.G) on temporary basis, as above. Sri.Sajan M.Panicker, will take charge as Section Officer/Court Officer, High Court, on repatriation.

(By Order)


K.Haripal
Registrar General


The persons concerned.

The Accountant General (A& E), Kerala, Thiruvananthapuram (11 copies)

The Registrar, Kerala Administrative Tribunal, Thiruvananthapuram (with C/L)

The Joint Registrars, High Court

The Deputy Registrars concerned.

The Assistant Registrars concerned, High Court

The Section Heads concerned.

The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration), High Court

The Finance Wing, High Court.

The G(Accounts-I, II & III) Sections, High Court

The I.T.Section, High Court **(For publishing in the High Court Website)**

The Kerala Judicial Academy, Athani.

The A1, A2, A4, A6, A7 and A8 Seats, High Court

The Administrative Records Section, High Court

The File/Stock File.